

S. No.	State	as on first January		
		1990	1991	1992
7.	Jammu & Kashmir	15	16	21
8.	Kerala	36	35	36
9.	Karnataka	43	45	46
10.	Maharashtra	51	57	63
11.	Madhya Pradesh	65	66	62
12.	Mainpur Tripura	16	19	22
13.	Nagaland	7	5	5
14.	Orissa	34	38	37
15.	Punjab	33	28	25
16.	Rajasthan	41	40	39
17.	Sikkim	1	2	2
18.	Tamil Nadu	37	45	40
19.	Uttar Pradesh	81	81	83
20.	Union Territories	42	42	46
21..	West Bengal	53	51	50
Total		778	801	798

[English]

Ban on Appointments in Public Sector Undertakings

1212. SHRI MUKUL BALKRISHNA WASNIK: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have imposed a ban on new appointments and

promotions in all public sector undertakings with effect from January 1, 1992;

(b) if so, the details thereof; and

(c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) No, Sir.

(b) and (c). Do not arise.

Direct foreign investment in Indian Industries

1213. SHRI LOKANATH
CHOUDHURY:
SHRI SRIBALLAV
PANIGRAHI:
SHRIPHOOLCHAND VERMA:
SHRI RABI RAY:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have invited direct foreign investment in a wide range of industries including the infrastructural alliances to cater to the global market;

(b) if so, the details of the proposals in this regard and the response thereto;

(c) the facilities proposed to be made available to the foreign investors;

(d) whether priorities have been fixed for investment in industries according to needs of our people; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (e). The Policy adopted by the Government to attract foreign investment has been outlined in the statement of Industrial Policy tabled in both Houses of Parliament on 24th July, 1992. Under the Policy, automatic approvals are being given by the Reserve Bank of India for direct foreign investment upto 51% foreign equity in high priority industries listed in Annex III to the statement. After the announcement of new Industrial Policy, 760 foreign collaboration proposals have been approved till the end of January '92. These include 260 pro-

posals for direct foreign investment of about Rs. 580 crores in Indian companies.

[*Translation*]

Orders for Maruti Cars and Vans

1214. SHRI B.L. SHARMA PREM:
DR. LAXMINARAYANA
PANDEYA:
SHRI PHOOL CHAND VERMA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received order for purchase of Maruti cars/vans from some foreign countries for the year 1992-93;

(b) if so, the details thereof; and

(c) the total foreign exchange likely to be earned therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) and (b). Maruti Udyog Ltd. has an indicative plan for export of around 25,000 vehicles in 1992-93. The purchase orders are placed by the dealers only when actual production is to be started,

(c) The total foreign exchange likely to be earned from exports during 1992-93 is roughly US \$ 80 million.

Private Capital Investment in Industries

1215. DR. LAL BAHADUR RAWAL:
Will the PRIME MINISTER be pleased to state:

(a) whether the rate of investment of private capital in industrial sector has been declining from December, 1990;